

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 120/01/2020 O.A./260/296/2018 MURMU

-V/S-

D/O POST ITEM NO:88 FOR APPLICANTS(S) Adv. : Mr. C. P. Sahani

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal	
	<p>Heard Ld. Counsels for the applicant and respondents. It is submitted by Ld. Counsel for the applicant that the applicant has joined in the new place of posting which is agreed by Ld. Counsel for the respondents. Therefore, he does not want to press the OA. Accordingly, the OA is disposed of as not pressed.</p>	
	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
	pms	